GOVERNMENT OF INDIA LABOUR AND EMPLOYMENT LOK SABHA

UNSTARRED QUESTION NO:663 ANSWERED ON:26.11.2012 STATEMENT OF EPF Thakur Shri Anurag Singh

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether statement of Provident Fund Account are not provided to the employees of companies in private sector;
- (b) if so, whether the Government proposed to provide statement of EPF account and its monthly updates like passbook of banks to each employees of the company of private sector through Employees` Provident Fund Organisation (EPFO);
- (c) if so, the time by which this system is likely to be materialized; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH)

- (a): Employees' Provident Fund Organization (EPFO) provides Annual Statement of Accounts to the employees of companies working in private sector covered under Employees Provident Fund & Miscellaneous Provisions Act 1952.
- (b) to (d): Since April 2012, there is a facility for the employers to download the annual account slips for their employees from the accounting year 2010-2011 onwards.

The Provident Fund accounts of member are updated as and when the contribution is received and from August 2012, the updated statement of accounts is available on line in the EPFO website. Members can view and take printout of their accounts from anywhere any time.